

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****PREMIER JET SERVICES LIMITED OPERATING IN AVIATION INDUSTRY AT
CHENNAI, TAMILNADU**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PREMIER JET SERVICES LIMITED PAN: AACCE8916G CIN: U62200TN2011PLC083370
2.	Address of the registered office	No. 31/14A, College Road, The Bajaj Manor, 3rd 'C' Thousand Lights, Chennai, Chennai, Tamil Nadu, India 600006
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Chennai, Tamilnadu
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing us at: cirp.premierjet@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Networth for Individual and ARC/NBFC - Rs. 2 Crore OR Turnover: Rs. 50 Lakhs AND Refundable EMD : Rs. 02 Lakhs
10.	Last date for receipt of expression of interest	23/08/2024
11.	Date of issue of provisional list of prospective resolution applicants	02/09/2024
12.	Last date for submission of objections to provisional list	07/09/2024
13.	Date of issue of final list of prospective resolution applicants	17/09/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07/09/2024
15.	Last date for submission of resolution plans	07/10/2024
16.	Process email id to submit Expression of Interest	cirp.premierjet@gmail.com

Date: 08/08/2024

Place: Chennai



Sd/-

IP Ashok Mittal

Resolution Professional

Reg. No.: IBBI/PA-001/IP-P-02549/2021-2022/13889

AFA No.: AA1/13889/02/051124/106248 valid upto 05/11/2024

Registered Address: S-138, B Wing, Express Zone Mall, Western Express Highway Goregaon East,

Mumbai Suburban, Maharashtra 400063

For Premier Jet Services Limited